

Statement-II

Details of action taken against FM Radio Station during last three years and current year

Sl. No.	Name of the channels	Date of Show Cause Notice Issued	Details of the content	Action Taken
Year-2014				
--Nil--				
Year-2015				
1.	93.5 Red F.M. Radio Channel, Delhi	23.01.2015	93.5 Red F.M. Radio Channel, Delhi aired the programmes 'Morning No. 1 and 'Midnight Masala' the content of which was obscene and vulgar.	An Advisory dated 26.06.2015 was issued to the F.M. radio channel.
Year-2016				
1.	Red Hit 95 FM Radio Channel	17.2.2016	Broadcast of obscene programme Naacho Pancho	A warning dated 6.1.2017 was issued to the F.M. radio channel
Year- 2017				
--Nil--				

Survey on News Channels

99. DR. R. LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has undertaken any survey to ascertain the number of private FM Radio Channels and community radios which are broadcasting news bulletins of All India Radio (AIR) without any addition or modification after relaxation made in its FM Radio Policy (Phase III);

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether Government would undertake this survey in future considering the importance of dissemination of news to general public?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) No, Sir. Presently, no private FM Radio or Community Radio is broadcasting news bulletins.

(c) There is no such proposal in the Ministry at present.

Monthly rentals for channels

100. SHRIMATI VIJILA SATHYANANTH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the broadcasting regulator has proposed that television households should pay ₹130 as monthly rental per set top box for 100 standard definition channels;

(b) whether the regulator has also proposed a genre-wise ceiling on channel prices; and

(c) whether it is also a fact that the distributors of TV channels would be permitted to form bouquets only from *a-la-carte* channels of broadcasters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) Telecom Regulatory Authority of India (TRAI) issued a draft tariff order namely "The Draft Telecommunication (Broadcasting and Cable Services) (Eighth) (Addressable Systems) Tariff Order, 2016" on 10th October, 2016 inviting written comments from the stakeholders.

Clause 6 of the proposed tariff order provides that:—

"Manner of offering of channels by the distributor of television channels:

(1) No distributor of television channels shall charge a rental amount exceeding rupees one hundred and thirty, excluding taxes, per month per set top box